

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA  
01-06-2015 TO 04-06-2015

1. Hon'ble Mr. Justice Samarendra Pratap Singh      **All Urgent Civil Matters, Criminal Matters not assigned to other bench (If Such matters inadequate, other criminal matters also)**  
(Civil & Criminal Application Motion)
2. Hon'ble Mr. Justice Rajendra Kumar Mishra      **Bail Applications under Section 438 Cr. P. C.**
3. Hon'ble Mr. Justice Amaresh Kumar Lal      **Bail Applications under Section 439 Cr. P. C.**

**Patna High Court**  
**28<sup>th</sup> May, 2015**

**By order of Hon'ble The Chief Justice**  
**Sd/-**  
**(Prem Ranjan Mishra)**  
**Joint Registrar (List)**